

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Kishore Bhaduri,
Advocate
'SHANTWANA', Ground floor,
Shubham Vihar, Mungeli Road,
Bilaspur, Chhattisgarh

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet



(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Pushpendra Kumar Patel,
Advocate
GAYATRI VILLA PARISAR,
Besides Maharshi Vidya,
Mangla, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....

- Signature of Advocate :.....

- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Dr. Rajesh Kumar Pandey,
Advocate
HIG-71, Bajpai Castle,
Behind Minocha Colony,
Bilaspur, CG, Pin – 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....

- Signature of Advocate :.....

- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021


To,

Hamida Siddiqui,
Advocate
44, Shanti Nagar,
Ring Road No.2,
Bilaspur (CG), PIN- 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....

- Signature of Advocate :.....

- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

**Shri Deenanath Prajapati,
Advocate
R-7/22, Rama Valley (Bodri),
Raipur Road, Bilaspur (C.G.)**

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur

Designation of Senior Advocate (Interview)

**Attendance Sheet
(To be filed by the Advocate)**

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

- 1. Notice No. :.....
- 2. Type of Form
(Application / Proposal / Both) :.....
- 3. Name of Advocate :.....
- 4. Permanent Address :.....
:.....
:.....
:.....
:.....
- 5. Contact No. :.....
- 6. Date of interview :.....

- Signature of Advocate :.....

- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Narayan Singh Dhurandhar,
Advocate
DL-6, New Chandela Colony,
Agyeya Nagar, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Praveen Das,
Advocate
V 12, Rama life city,
Sakri, Bilaspur

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


08-04-21
(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Sharmila Singhai,
Advocate
D-7, HIG-II, Abhilasha Parisar,
Tifra, Bilaspur (CG)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

**Shri Ashish Shrivastava,
Advocate
R-6/36, Rama Valley,
Bilaspur- Raipur Highway,
Bodri, Bilaspur- 495001**

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Rajeev Shrivastava,
Advocate
Near Old RTO Office,
Mungeli Naka, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


08-04-21
(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Yogesh Chandra Sharma,
Advocate
Aakash, D/50, HIG-1,
Abhilasha parishar,
Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Govind Ram Miri,
Advocate
"Gurukripa" Rajendra nagar,
Near head post office,
Bilaspur C.G., PIN- 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Prakash Tiwari,
Advocate
Gol Bazar near City Kotwali,
Telipara road, Bilaspur

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Badshah Prasad Singh,
Advocate
Royale Elegance, A-5,
Parsada, Bilaspur (CG)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Fouzia Mirza,
Advocate
F/7, Minocha Colony,
Mungeli Road, Bilaspur,
District- Bilaspur (C.G.)- 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021


To,

Shri Thanesh Kumar Tiwari,
Advocate
A-108, Aashirwad Valley,
Raipur Road, Opp. Tata Motors Bodri,
Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Mateen Siddiqui,
Advocate
Near Collector's Bungalow,
Link Road, Civil Lines
Bilaspur C.G. 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....

2. Type of Form
(Application / Proposal / Both) :.....

3. Name of Advocate :.....

4. Permanent Address :.....
:.....
:.....
:.....
:.....

5. Contact No. :.....

6. Date of interview :.....

Signature of Advocate :.....

Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Harshvardhan Sharma,
Advocate
Gayatri Mandir Road,
Vidya Nagar, Bilaspur,
Tah. & Dist- Bilaspur, (C.G.), Pin- 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....

2. Type of Form
(Application / Proposal / Both) :.....

3. Name of Advocate :.....

4. Permanent Address :.....
:.....
:.....
:.....
:.....

5. Contact No. :.....

6. Date of interview :.....

Signature of Advocate :.....

Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri B. Gopa Kumar,
Advocate
Villa No. 5, Sunflower Villa,
Chakarbhata, Bilaspur

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....

2. Type of Form
(Application / Proposal / Both) :.....

3. Name of Advocate :.....

4. Permanent Address :.....
:.....
:.....
:.....
:.....

5. Contact No. :.....

6. Date of interview :.....

Signature of Advocate :.....

Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Vivek Ranjan Tiwari,
Advocate
Pt. Ramgopal Tiwari Niwas
Karbala Road, Juna Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Satish Chandra Verma,
Advocate
Shri Ram Park Colony,
Industrial Area, Yadunandan Nagar,
Tifra, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

Shri Ashutosh Singh Kachhawaha,
Advocate
Ashiyana, in front of Jaipal Tower,
Near Saket Apartments,
Magarpara Road, Agrasen Chowk,
Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4303/ SCDSA /2021

Bilaspur, Dated 08/04/ 2021

To,

**Shri Abhishek Sinha,
Advocate
Sinha Chambers "Mohan Ganga"
Vikas Nagar, (27 Kholi)
Bilaspur (C.G.) 495001**

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **07th May, 2021** from **3:00 P.M.**

Therefore, you are required to remain present on **07th May, 2021** at **2:30 PM** sharp at Conference Hall, High Court of Chhattisgarh, Bilaspur.

Encl:- Attendance sheet


(Santosh Sharma)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

**Affix here your
Recent passport
size
3.5 x 4.5 cm. self
attested
photograph
(not to be stapled)**

1. Notice No. :.....
2. Type of Form
(Application / Proposal / Both) :.....
3. Name of Advocate :.....
4. Permanent Address :.....
:.....
:.....
:.....
:.....
5. Contact No. :.....
6. Date of interview :.....
- Signature of Advocate :.....
- Signature of Incharge :.....